

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-----------------------|-------------|-------------------------------|--------------------|----------------------------|---|---------------------------|
| CP No. 185/BB/2019 | For hearing | Sec 241- 242 of CA 2013 | Mr. Bindesh Dutt | Vivekananda.S, Advocate | M/s Impact Safety Glass Works Pvt Ltd | Udayshankar Associates |

ADVOCATE FOR PETITIONER/s:

ANUSHA MURTI *Anusha*

A.N. Vinayadav
UDAY SHANKER ASSOCIATES

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Anusha Murti Learned Counsel for the Petitioner and Mr. A.N. Vinay Yadav Learned Counsel for the Respondent. Post the case on 17.03.2020.

[Signature]
MEMBER (T)

[Signature]
MEMBER(J)

By *[Signature]*
Court Officer